## GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **LOK SABHA**

UNSTARRED QUESTION NO. 2256 TO BE ANSWERED ON: 15.12.2023

### **Shortage of Urea**

2256: SHRIMATI SAJDA AHMED: MS. DEBASREE CHAUDHURI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether there is a shortage of Urea in the country at present, if so, the details thereof. State-wise:
- (b) the details of the allocation of Urea for the ongoing farming seasons in the country, State/UT- wise:
- (c) the steps taken/proposed to be taken up by the Government to address and curb the creation of artificial demand by private traders, which contributes to the shortage of Urea in the country;
- (d) whether the Government has implemented/ proposes to implement any policies aimed at involving cooperative farmers' societies for the direct allocation of Urea in a timely and efficient manner in the country, if so, the details thereof; and;
- (e) whether the Government has taken/proposes to take any actions/formulate strategies to address the reported shortage in the DAP market in the country and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

- (a) & (b): The availability of Urea in the country during the ongoing Rabi 2023-24 season has remained comfortable. The availability scenario of Urea across the states at present is enclosed at **Annexure-A.**
- (c): No such report of artificial demand/shortage of Urea has come to the notice of D/o Fertilizers.
- (d): Some of the PACS are acting as retailers and are converted into PM Kisan Samridhi Kendras(PMKSKs). These Kendras act as 'one stop shop' for all agriculture inputs including fertilizers, seeds, machinery etc. along with testing facilities and are involved in knowledge dissemination too. As on 05.12.2023, 33037 PACS are converted into PMKSKs.
- (e): The availability of DAP has remained comfortable in the country during the ongoing Rabi 2023-24 season.

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UREA Annexure-A

# **REQUIREMENT & AVAILABILITY OF RABI 2023-24 (TILL 11.12.23)**

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S.No	State	Requirement for RABI 2023-24	Requirement from 01/10/2023 to 11/12/2023	Availability from 01/10/2023 to to 11/12/2023	
1	Andaman and Nicobar	0.00	0.00	0.01	
2	Andhra Pradesh	9.41	2.88	5.53	
3	Arunachal Pradesh	0.01	0.00	0.00	
4	Assam	1.83	0.84	1.32	
5	Bihar	12.75	5.79	8.83	
6	Chandigarh	0.00	0.00	0.00	
7	Chhattisgarh	2.08	1.25	1.80	
8	Dadra and Nagar	0.00	0.00	0.00	
9	Daman and Diu	0.00	0.00	0.00	
10	Delhi	0.00	0.00	0.10	
11	Goa	0.01	0.00	0.00	
12	Gujarat	13.75	6.86	7.46	
13	Haryana	10.90	5.96	7.97	
14	Himachal Pradesh	0.35	0.13	0.21	
15	Jammu and Kashmir	0.70	0.10	0.33	
16	Jharkhand	0.90	0.45	1.25	
17	Karnataka	7.00	2.77	5.43	
18	Kerala	0.58	0.33	0.41	
19	Lakshadweep	0.00	0.00	0.00	
20	Madhya Pradesh	20.00	14.77	15.74	
21	Maharashtra	10.00	3.41	7.59	
22	Manipur	0.10	0.04	0.14	
23	Meghalaya	0.02	0.01	0.02	
24	Mizoram	0.01	0.00	0.06	
25	Nagaland	0.00	0.00	0.00	

26	Odisha	1.68	0.42	2.04
27	Puducherry	0.08	0.03	0.05
28	Punjab	14.75	7.90	12.09
29	Rajasthan	14.50	10.14	11.02
30	Sikkim	0.00	0.00	0.00
31	Tamil Nadu	6.00	3.23	4.04
32	Telangana	9.80	4.00	5.45
33	Tripura	0.09	0.03	0.12
34	Uttarakhand	0.92	0.37	0.65
35	Uttar Pradesh	39.00	16.26	26.98
36	West Bengal	8.20	3.05	6.15
Total		185.41	91.05	132.77

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